

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:119
ANSWERED ON:21.07.2003
THEFT OF CARGO
PRABODH PANDA

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some persons including some employees of the Airports Authority of India (AAI) approved cargo handling agencies were arrested recently by the Crime Branch for allegedly stealing goods from consignments at the Indira Gandhi International Airport, Delhi;
- (b) if so, the details thereof;
- (c) whether the cargo is stolen from the airport in collusion with the regular staff of AAI; and
- (d) if so, the action taken or proposed to be taken to ensure the safety of cargo at the airports?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) :- Yes, Sir.

(b) :- Twelve persons including employees of a private agency providing cargo handling services at the Cargo Terminal of IGIAirport and two businessmen have been arrested recently by the Crime Branch of Delhi Police.

(c) :- No involvement of regular staff of Airports Authority of India (AAI) has come to the notice as yet.

(d) The AAI has lodged an FIR with Crime Branch Delhi Police who have started investigation. The concerned airline has been requested to send world tracer action. Security at Cargo Terminal was beefed up with increased supervisory checks. All cargo officers have been asked to be extra vigilant. Night checks of cargo complex and surrounding areas have also been ordered.